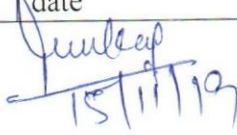



NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB)No.1504/KB/2018
CA(IB)No.1510/KB/2019

Present: 1. Hon'ble Member (J), Shri H.V. Subba Rao(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th NOVEMBER 2019, 10:30 A.M

Name of the Company		M/s. Industrial Supply Syndicate Vs. M/s Classic And Continental Services Pvt. Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1	PANKAJ K.A. TIBREWAL	RT	 15/11/19
2	Navesh K.V. Agarwala Siddhantu Mukherjee	For PRP Advocate	 15/11/19

P. T. O

Daily order dated 15.11.2019

104.CP(IB)No.1504/KB/2018

CA(IB)No.1510/KB/2019

- M/s. Industrial Supply Syndicate Vs. M/s Classic And Continental Services Pvt. Ltd.

ORDER

RP in person is present. Advocate for RP is also present.

CA(IB)No.1510/KB/2019 is filed by the RP under Section 12A of the I & B Code, 2016 for withdrawal the main Petition on the ground that settlement arrived in between the parties after admission of the Corporate Debtor in CIRP.

Heard Ld. RP. In view of the fact the settlement arrived in between the parties, CA(IB)No.1510/KB/2019 is allowed and CP(IB)No.1504/KB/2018 stands disposed of as withdrawn.



H.V. Subba Rao
Member (Judicial)